

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 134 of 2019 &
IA NO. 1764 OF 2018

Dated : 16th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik
Mr. Ashutosh K. Shrivastava

Counsel for the Respondent(s) : M. Ashwin Ramanathan
Mr. Utkarsh Singh for
Mr. Anand K. Ganesan for R-3

Mr. Z. Maqbool
Mr. Arpan Behl for R-10

ORDER

Post this matter for admission on **23.04.2019** at the request of learned counsel appearing for the Appellant to enable him to take necessary instructions and to make his submissions.

(Ravindra Kumar Verma)
Technical Member
mk/js

(Justice N.K. Patil)
Judicial Member